GOVERNMENT OF INDIA YOUTH AFFAIRS AND SPORTS LOK SABHA

UNSTARRED QUESTION NO:3227 ANSWERED ON:17.03.2015 PROMOTING FOOTBALL BY COMPANIES Patel Shri Devji Mansingram

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether it is a fact that small and major companies including Non-Governmental Organisations (NGOs) are exploiting children in the name of promoting football sport;

(b) if so, the details thereof and reaction of the Government thereto;

(c) whether Stairs School Football League Tournament was organised in Delhi in which the appointed Referee was not satisfactory and the medical facilities and other arrangements were of very poor standard; and

(d) if so, the details thereof?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS & SPORTS(SHRI SARBANANDA SONOWAL)

(a) & (b) Madam, no such case has been brought to the notice of the Government.

- (c) No such complaint has been received in the Government.
- (d) Does not arise.